

PATNA HIGH COURT

Question Paper & their model answer of Examination dated 18.11.2016 for recruitment to the post of Court Manager in District Courts of Bihar

| Question No. | Model Questions | Option-A | Option-B | Option-C | Option-D | Model Answers |
|--------------|---|--------------|--------------|--------------|---------------|---------------|
| 1 | When I first came to Patna, I only _____ staying for a short time | Predicted | Forecast | Envisaged | None | C |
| 2 | Virat Kohli's magnificent performance _____ an example to the rest of the team | Gave | Provided | Set | Laid | C |
| 3 | Having never been in Italy before, I was initially confused _____ the value of each coin. | As for | As with | As of | As to | D |
| 4 | It was with _____ regret that we left Delhi where we had lived happily for many years. | Great | Deep | Passionate | Full | B |
| 5 | In _____ of value for money, this is the best scooter I could have bought. | Light | Sense | Terms | Regards | C |
| 6 | He _____ being treated as an inferior as a worker. | Exasperated | Resented | Enraged | Worried | B |
| 7 | She took the secretarial course with a _____ to improving her employment prospects. | Regard | Idea | Relation | View | D |
| 8 | _____ the expression on his face, I would say he wasn't very pleased. | As for | Seeing as | Judging by | Going by | C |
| 9 | These big shops have their special offers to _____ people into buying things they do not really want. | Convince | Compel | Tempt | None | C |
| 10 | Something had obviously amused him, because he was _____ quietly to himself. | Squealing | Chuckling | Laughing | Enjoying | D |
| 11 | When asking for our money back in a reasonable manner failed, we had to _____ to threats. | Apply | Go | Resort | Adopt | C |
| 12 | The relationship between them has become so bad that it is too late to _____ the situation. | Cure | Heal | Remedy | Recover | C |
| 13 | He proved to be distinctly _____ to working in a position of responsibility. | Inapt | Unfit | Unsuited | Incompatible | B |
| 14 | I really _____ for her at what must be a very difficult time for her. | Commiserate | Feel | Sympathize | Pity | B |
| 15 | Experts are _____ into the causes of accident. | Inquiring | Seeking | Enquiring | Exploring | B |
| 16 | Although he _____ to be confident during the interview, he was in fact very nervous. | Behaved | Posed | Acted | Pretended | D |
| 17 | He went on talking with my friend without even _____ in my direction. | Blinking | Glancing | Glimpsing | Looking | B |
| 18 | Ram shows little _____ for the feelings of others and does exactly what he wants to do. | Sensitivity | Regard | Perception | Understanding | B |
| 19 | Despite his _____ as a professional, he has had a successful career. | Disabilities | Inadequacies | Deficiencies | Snags | D |
| 20 | I am not _____ your versions of events, but I think you have interpreted them wrongly, | Questioning | Disputing | Differing | Disagreeing | B |
| 21 | When our original plan failed, we had to think of something to do _____ . | In place | Otherwise | Instead | Or else | B |
| 22 | I cannot _____ of any circumstances in which I would behave so badly. | Dream | Imagine | Conceive | Visualize | C |
| 23 | The conversation ended _____ when she got angry and put the phone down. | Briefly | Shortly | Abruptly | Suddenly | C |
| 24 | Occasionally, serious crimes are committed, but they are _____ incidents, not part of widespread problem. | Solitary | Isolated | Unique | Minor | B |
| 25 | Antonym – CULPRIT | Judge | Witness | Accused | Victim | D |
| 26 | Antonym – DISDAIN | Depreciation | Criticism | Admiration | Contempt | C |
| 27 | Antonym – GROTESQUE | Imaginary | Ugly | Natural | Familiar | D |

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| 28 | Antonym – ALLURE | Repulse | Attract | Constrict | Compute | A |
| 29 | Antonym – HARMONY | Discord | Friction | Enmity | Hatred | A |
| 30 | Antonym – OBSOLETE | Conducive | Useless | Rare | Recent | D |
| 31 | India's first ever woman foreign secretary | Muffiarnma | Renuka Chowdhury | Chokila Iyer | Ramadevi | C |
| 32 | First country to make euthanasia legal: | Sweden | The Netherlands | Finland | Missouri | B |
| 33 | Which of the following is considered to encompass the second largest economic activity after agriculture in India? | Textile | Carpentry | Poultry | Fishing | A |
| 34 | To which country did Osama bin Laden originally belong? | Iraq | Saudi Arabia | Iran | Afghanistan | B |
| 35 | What is meant by genocide? | Killing of large number of people | Murdering one's own kith and kin | Mass suicide | Exterminating a race | D |
| 36 | Who is the author of Harry Potter series? | J.K.Rowling | Vikram Seth | Salman Rushdie | Enid Blyton | A |
| 37 | Who is the first woman to receive Bharat Ratna award? | M.S. Subbulakshmi | Lata Mangeshkar | Mother Teresa | Indira Gandhi | D |
| 38 | At what interval(in years) is Indian census taken? | 5 | 10 | 7 | 8 | B |
| 39 | The river Ganga is known in Bangladesh as | Bangla | Padma | Chambal | Sonar | B |
| 40 | Mother Teresa was declared a Saint at | New York | London | Vatican | Rome | C |
| 41 | The term 'autophagous' as applicable to cells means | Cell division | Cell eating cell | Cell death | Cell multiplication | B |
| 42 | The schedule nine of Indian constitution deals with | National language | Fundamental Rights | The legislations protected from attack under constitution | Tribunals | C |
| 43 | Which of the rights is constitutional right but not fundamental right | Right to Constitutional Remedies | Right to freedom of religion | Right to property | Right to freedom | C |
| 44 | Shakespeare is also known as | Othello | Bard of Avon | Hamlet | Writer of Drama | B |
| 45 | Which is the strait separating India from Sri Lanka | Malacca | Palk | Mandel | Magellan | B |
| 46 | Baul singers are associated with | Bihar | Jharkand | West Bengal | Assam | C |
| 47 | Egg-laying mammal | Kangaroo | Ostrich | Platypus | Dinosaur | C |
| 48 | The three pillars of democracy in India are | Executive, Media and Judiciary | Legislative, Media and Judiciary | Legislative, Executive and Judiciary | None | C |
| 49 | Who is the present chairman of Bar Council of India? | Pravin H. Parekh | Manan Kumar Mishra | Ravindra Srivastava | M.T. George | B |

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| 50 | Maximum number of Anglo-Indians to be nominated as members of Lok Sabha is | 1 | 2 | 3 | 4 | B |
| 51 | A part of RajyaSabha retires every 2 years. What is the percentage of retiring members? | 25 % | 33 % | 50 % | 75 % | B |
| 52 | What is the length of a badminton court in feet? | 22 | 33 | 44 | 55 | C |
| 53 | The supreme head of the armed forces is | The President | The Prime Minister | National Security Advisor | Director General of Military Operations | A |
| 54 | The 193rd country to join UN is | Zambia | Tanzania | South Sudan | Ukraine | C |
| 55 | What is the maximum possible strength of judges in Supreme court? | 26 | 31 | 42 | 51 | B |
| 56 | National Court Management System Committee has been constituted on 02.05.2012 by | President | Central Government | Supreme Court | Bar council of India | C |
| 57 | Court room management and case management are | Same | Different | Equivocal | None | B |
| 58 | Court room management deals with | Legal work | Non-judicial work | Both judicial and non-judicial work | Training and HR work | B |
| 59 | Legal education in India is controlled by | Supreme Court | HRD Ministry | Bar council of India | Ministry of Law and Justice | C |
| 60 | Judges of Supreme Court are officially appointed by | National Judicial Academy | Ministry of Law and Justice | Collegium | President | D |
| 61 | Which of the following is an example of Need | Car | House | Tour & Travel | ATM | B |
| 62 | KPO stands for _____ | Knowledge Power Output | Knowledge Process Outsourcing | Knowledge Perseverance Optimism | Knowledge Process Output | B |
| 63 | Minimum wage for unskilled non-farm workers of the central government as announced by the government of India in 2016 is (Rs) | 246 | 300 | 450 | 350 | D |
| 64 | A company A decides to review its infrastructure, HRM, technology, procurement, inbound and outbound logistics, operations, marketing & sales, services; it is an example of | Customer Value | Customer Satisfaction | Value Chain | Profit Margin | C |
| 65 | The concept of Kellogg's breakfast did not initially work in India due to | Social Class | Culture | Family | Reference groups | B |
| 66 | The term _____ is commonly used in the context of those employees whose pay is calculated according to the number of hours worked. | Pay | Reward | Wage | Salary | C |
| 67 | Need-hierarchy Theory was propounded by | Herzberg | Alderfer | Lewin | Maslow | D |

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| 68 | Reverse Marketing is a process in which | Marketer seeks the customer | Customer seeks the firm | Goods sold through third parties | Customer markets products to the firm | B |
| 69 | Canon decides to sell some of its products through Vishal Mega Mart. This is an example of | Government Market | Reseller Market | Producer Market | Consumer Market | B |
| 70 | Barriers to entry, bargaining power of suppliers, threat of substitutes, intense rivalry among firms and bargaining power of buyers are features of | BCG Matrix | Ansoff's matrix | SWOT analysis | Porter's Model | D |
| 71 | Which is the combination used to measure the internal situation in SWOT analysis | Strength and Threats | Weakness and Opportunities | Strength and Weakness | Threats and Opportunities | C |
| 72 | Gangooram has limited its products to the city of Kolkata as a matter of strategy for its sweetmeats products; this is an example of | Differentiation Strategy | Cost Leadership Strategy | Focus Strategy | Generic Strategy Mix | C |
| 73 | A Job Analysis record includes the preparation of _____ and _____. | Role and Task | KRA and Appraisal | Job description and Job specification | Training needs and Application blank | C |
| 74 | The attempt to pass on information to several customers through internet is called | Teleconferencing | Newsgroups | Web Casting | Bulletin Boards | C |
| 75 | _____ and _____ are associated with the Hawthorne studies. | Elton Mayo and H. Fayol | Elton Mayo and F.J. Roethlisberger | Maslow and Herzberg | Taylor and Smith | B |
| 76 | Organizational marketing is undertaken to help the organization to create | Neutral Image | Negative Image | Positive Image | Higher Sales | C |
| 77 | A subset of the population collected as a representative is called | Plan | Instrument | Sample | Group | C |
| 78 | Maruti wanted to know its market share in the city of Patna. A market research firm sent 15 representatives to note the number of Maruti cars at different crossings. This is an example of | Telephonic Interview | Personal Interview | Observation Method | Secondary data collection | C |
| 79 | The ratio between the number of managers and that of non-managerial employees is | 1:3 | 1:5 | 1:6 | None | D |
| 80 | Performance of employees depends upon | Technology | Ability | Motivation | All of the above | D |
| 81 | The key to success for any organization is developing the best possible organizational_____. | Culture | Ethics | Autonomy | Authority | A |
| 82 | The activity of persuading people to cooperate in achievement of common objectives is | Managing | Grouping | Leading | None | C |
| 83 | A/An _____ leader lacks organizational clarity and unity and has poor sense of accomplishment. | Laissez-Faire | Employee oriented | Autocratic | Political | A |
| 84 | Who proposed Theory X and Theory Y? | Maslow | McGregor | Vroom | Mac Clelland | B |

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| 85 | _____ is a group technique used for generation of ideas. | Brainstorming | Groupthink | Brain stalling | None | A |
| 86 | Two sets of factors identified by Herzberg | Motivators | Leaders | Hygiene factors | Both Motivators and Hygiene factors | D |
| 87 | _____ places restrictions on the imposition of fines on an accused employee. | Industrial Dispute Act 1947 | The Payment of Wages Act 1936 | The Companies Act, 2013 | Minimum Wages Act, 2016 | B |
| 88 | Forms of industrial disputes do not include: | Strikes | Picketing | Lock out | Stone pelting | D |
| 89 | The acceptable limit in Six Sigma is_____. | 2.4 defects per million opportunities. | 3.4 defects per million opportunities | 4.4 defects per million opportunities | 5.4 defects per million opportunities | B |
| 90 | Kaizen is a Japanese process which adapted in management calls for | Innovation | Disruptive Innovation | Continuous improvement | Continuous maintenance | C |
| 91 | Control and Planning functions of management are | Not related to each other | Related to each other | Cannot be compared | None | B |
| 92 | Feed-forward system of control is a process which additionally controls the _____. | Output | Input | Process | None | B |
| 93 | HR inventory entails | Hiring people to prepare inventory | Not hiring people. | Hiring people to sit on the bench. | Hiring people to sit on the stool | C |
| 94 | _____ provides a systematic treatment of management of human resources as early as 4th century B.C in his treatise titled "Arth-Shastra | Kalidas | Kautilya | Manorama | Charwak | B |
| 95 | _____ is the process by which a management determines how an organization should move from its current manpower position to its desired manpower position. | Human Resource Development | Human Resource Planning | Human Resource Management | Human relations Theory | B |
| 96 | Human resource Planning is essential because of _____ which is unavoidable. | Labour turnover. | Growing population. | Poor control | None | A |
| 97 | _____ records details of training, skills, qualification, abilities, experience and responsibilities etc. | Job Rotation | Job Enrichment | Job Simplification | Job Analysis | D |
| 98 | _____ is the external source of recruitment. | Employee referral | Educational institutions | Employment exchange | All of the above | D |
| 99 | In 1938, _____ and _____ proposed classifications of leaders based on how much involvement leaders placed into task and relationship needs. | Hersey and Blanchard | Blake and Mouton | Lewin and Lippitt | Likert and Lewin | C |
| 100 | Ramesh is conducting an interview for hiring a sales executive for his organization. He needs to know about the personality of the person. What method he may use? | Physical Examination | Reference Check | Psychological Test | Depth Interview | C |

NOTE:- ANY OBJECTIONS WITH REGARD TO MODEL QUESTIONS AND ANSWERS MAY BE FILED BEFORE 26TH NOVEMBER 2016 VIA E-MAIL ON ID nitesh.84@nic.in